

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01; DELHI

State Vs. Tarun @ Tushar Jain
FIR No. : 95/18
PS. : Bara Hindu Rao
U/s : 376/364(c)/506/328/384 IPC

THROUGH CISCO WEB EX

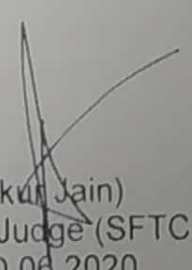
30.06.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through
Cisco Web Ex.)
Sh.A.P.Singh, Ld. Counsel for the accused/applicant (through
Cisco Web Ex)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web
Ex).
Sh. Ankur Gupta, Ld. Counsel for the complainant with
complainant (through Cisco Web Ex).
SI Priyanka from PS Bara Hindu Rao (through CISCO Web Ex.)

I.A. No. 02/20

Arguments on interim bail application heard. Put up for orders on

01.07.2020 at 2:00 pm.


(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 30.06.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Satbir Singh Ratti
FIR No. : 495/17
PS. : Paschim Vihar (West)
U/s : 376/506 IPC

THROUGH CISCO WEB EX

30.06.2020

Fresh bail application filed. It be checked and registered and taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Sh. Maninder Singh, Ld. Counsel for accused along with Ms. Aekta Vats, Ld. Counsel for the accused/applicant (through Cisco Web Ex.)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex) along with complainant.

I.A. NO. : 04/20

Ld. Addl. PP for the state accepts notice on behalf of the state.

Reply on behalf of the IO filed.

Issue notice to the complainant through IO in terms of the practice directions of the Hon'ble High Court of Delhi for 06.07.2020. IO is also directed to verify the facts as stated in the application. The conduct report of the accused be also called from the concerned Jail.

Put up on **06.07.2020**.

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 30.06.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Vineet Kumar

FIR No. : 69/16

PS. : Ranhola

U/s : 323/364/365/376(d)/506/34 IPC

THROUGH CISCO WEB

30.06.2020

Fresh bail application filed. It be checked and registered and taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Sh. Lal Singh Thakur, Ld. Counsel for accused/applicant (through Cisco Web Ex)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex).
I.A. No. /04/20

Ld. Addl. PP for the State accepts the notice on behalf of the

state

Notice be also issued to the IO who shall ensure the presence of the complainant in terms of the practice directions of the Hon'ble High Court of Delhi.

Put up for hearing on 07.07.2020. Medical record as well as conduct report of the accused be called from the concerned jail for the said date.

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi 30.06.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Shahid
FIR No. : 609/15
PS. : Khayala
U/s : 376(d)/302/394/34/120(d) IPC

THROUGH CISCO WEB EX.

30.06.2020

Fresh bail application is filed. It be checked and registered. Application taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Sh. Dinesh Malik, Ld. Counsel for accused/applicant (through Cisco Web Ex)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex).

I.A. NO. : 08/20

Ld. Addl. PP for the state accepts notice on behalf of the State.

Issue notice to the complainant through IO in terms of the practice directions of the Hon'ble High Court of Delhi for **07.07.2020.**

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 30.06.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Zakir

FIR No. : 47/20
PS. : Paschim Vihar (West)
U/s : 376/506 IPC

THROUGH CISCO WEB EX.

30.06.2020

Fresh bail application filed. It be checked and registered and taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Sh. Manoj Kumar, Ld. Counsel for accused/applicant (through Cisco Web Ex)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex).
I.A. No. 01/20

Ld. Addl. PP for the state accepts notice on behalf of the State.

Reply on behalf of the IO filed.

Issue notice to the complainant through IO in terms of the practice directions of the Hon'ble High Court of Delhi for 09.07.2020.

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 30.06.2020

m No 22/

State Vs. Naveen Goyal
FIR No. : 334/19
PS. : Nangloi
U/s : 376(d)/328/506/34 IPC

THROUGH CISCO WEB EX

30.06.2020

Fresh bail application filed. It be checked and registered and taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Sh. Sanjiv Kumar, Ld. Counsel for the accused/applicant (through Cisco Web Ex)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex).
Complainant in person (through Cisco Web Ex)..

I.A. NO. 05/20

Reply on behalf of the IO filed. Complainant submits that her advocate is unable to join the meeting. She requests that meeting be rescheduled. Put up at 12:30 pm. Ahlmad is directed to sent the fresh link.

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 30.06.2020

{2}

At 12:30 pm.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Sh. Sanjiv Kumar, Ld. Counsel for the accused/applicant (through Cisco Web Ex)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex).
Sh. Aman Goyal, Ld. Counsel for the Complainant (through Cisco Web Ex) with complainant.

Arguments on interim bail heard. Put up for order on **02.07.2020**.

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 30.06.2020